

developmental projects and proposals should be formulated by the States and considered within the framework of such an overall plan for a basin or sub-basin, so that the best possible combination of options can be made.

It further states that appropriate organisations should be established for the planned development and management of a over basin as a whole. Special multi-disciplinary units should be set up in each State to prepare comprehensive plans taking into account not only the needs of irrigation but also harmonising various other water uses.

Accordingly, Central Water Commission advised all State Governments including Bihar to take up preparation of river basin Master Plans as per guidelines and available data in June, 1990. Further the States were also advised in July, 1990 to set up multi-disciplinary unit to facilitate preparation of comprehensive Master plans.

[English]

Ban on Shooting of Indian Films Abroad

3028. SHRI N.K. BALIYAN:
SHRI BALRAJ PASSI:
SHRIMATI MAHENDRA
KUMARI:
SHRIMATI RITA VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to ban the location shooting abroad by Indian films producers as a measure to check out flow of foreign exchange;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):
(a) No, Sir.

(b) Does not arise in view of reply to (a) above.

(c) Foreign exchange for shooting abroad is released on the condition that he producer would repatriate in foreign exchange twice the amount released to him and equal the amount of cost of passage fare and freight expenses of the team. Thus there is earning of foreign exchange.

Fibre-Optic Submarine Cable

3029. SHRI SANAT KUMAR MANDAL:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount being contributed by India for laying the fibre-optic submarine cable from Singapore to France;

(b) what is the life of this type of cable;

(c) the benefits accruing to India from this cable laying;

(d) which are other major cable projects in which India is participating and their technical and financial implications;

(e) the steps being taken by the Videsh Sanchar Nigam Limited towards marketing of satellite-based communication services for maritime consumers and the package of incentives evolved to popularise the service; and

(f) the amount paid by the Videsh Sanchar Nigam towards its membership of INMARSAT and how far it is commensurate with the utilisation of its services?

THE DEPUTY MINISTER IN TI